

**CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH**

**CCP No. 67 of 2010 in O. A. No. 129/2010**

**This, the 14th day of May, 2012**

**HON'BLE JUSTICE ALOK KUMAR SINGH, MEMBER (J)**  
**HON'BLE SHRI S.P. SINGH, MEMBER (A)**

Lallan Ram aged about 60 years son of Sri Murat Ram resident of 563/59, Chitragupta Nagar, Lucknow

Applicant.

By Advocate: None

**Versus**

Neeraj Sharma, Senior Divisional Commercial Manager, Northern Railway, Hazratgan, Lucknow.

Respondents

By Advocate: None

**ORDER (ORAL)**

**By Hon'ble Shri Justice Alok Kumar Singh, Member (J)**

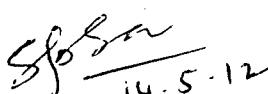
List revised. No body is responding for either of the parties.

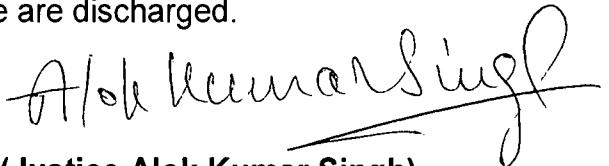
2. We perused the material on record.
3. This contempt petition was filed in respect of compliance of order of this Tribunal dated 19<sup>th</sup> April, 2010 passed in O.A. No.129/2010, by means of which, the respondents were directed to dispose of the pending representation within 2 months.
4. In para 7 of the compliance report, it has been specifically averred that in compliance of the above direction, the representation has been considered and detailed order dated 25.6.2010 has been passed while communicating the reasons and grounds in respect of finalization of DAR case (Annexure No.1). Thereafter, a Supple. CA has also been filed reiterating the same and also specifically mentioned in para 9 that the said order dated 25.6.2010 has been communicated. It has also been explained that due to involvement of long and bigger procedure in getting the approval of Hon'ble President and Union Public Service



Commission's advice, the delay was caused in compliance but it was not intentional. It has not been controverted from the side of the petitioner. Therefore, we do not have any reason to disbelieve this compliance affidavit. The absence of applicant counsel also shows that probably nothing remains to be done now.

5. In view of the above, contempt petition is finally disposed of in full and final satisfaction. Notice are discharged.

  
j4.5.12  
(S.P.Singh)  
Member (A)

  
16.5.12  
(Justice Alok Kumar Singh)  
Member (J)

HLS/-